

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 365 OF 2015 IN
DFR NO. 1527 OF 2015**

Dated: 26th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Alok Shankar
Mr. Anjani Kumar Singh

Counsel for the Respondent(s) : Mr. Dhananjay Baijal for
Mr. Nikhil Nayyar

ORDER

**IA No. 365 of 2015
(Appl. for condonation of delay)**

Learned counsel for the State Commission seeks a week's time to file reply. He may file the same on or before 03.12.2015 after serving copy on the other side.

List the matter on **09.12.2015**.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson